

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

22.

**C.P. (IB)/1133(MB)2023**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Shree Hari Yarns Private Limited

Vs

Exclusive Linen Fabric Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Ms. Rohit Gupta, Ld. Counsel for the Petitioner present. Mr. Mayank Pathak, Ld. Counsel for the Respondent present.
2. Due to technical glitch, Counsel for the Respondent is not audible.
3. List this matter for hearing on **08.05.2024**.

Sd/-

**ANU J. SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**